

documents are given to the Government for this purpose?

DR. MONO MOHAN DAS: I have said that press notes have been issued asking people to inform the Archives.

TRANSFER OF RECORDS OF THE MERGED STATES TO THE NATIONAL ARCHIVES

*252. DR. RAGHUBIR SINH: Will the Minister for EDUCATION be pleased to state:

(a) whether any direction was given to the merged States in 1949 for the transfer of their old records to the National Archives;

(b) if so, what action was taken by the States in response to this direction; and

(c) if the records have not yet been transferred to the National Archives, where and under whose custody and control they are being kept at present?

THE DEPUTY MINISTER FOR EDUCATION (DR. MONO MOHAN DAS): (a) The Central Government issued no such directions in 1949 to the Governments of the Indian States.

(b) Does not arise.

(c) The records are with the respective State Governments.

DR. RAGHUBIR SINH: May I invite the attention of the hon. the Deputy Minister to the publication "National Archives of India", quinquennial review, an official publication, page 4, where it is said:

"In 1949 the Government of India directed that all records of merged States should be transferred to the National Archives, and requested the Princes to give records in their private possession as gifts to this Department. But the Director of Archives suggested that, as there was shortage of storage space and a paucity of staff in this Department, it would be more convenient for these records to remain where they

were, provided their integrity was maintained by the new authorities; and the Government of India issued a directive to this effect."

I would like to know if the Ministry is prepared to place these documents on the Table of the House.

DR. MONO MOHAN DAS: The information is something different from the information which has been supplied to me. I would enquire about it.

DR. RAGHUBIR SINH: Will he place the documents on the Table of the House?

MR. CHAIRMAN: He said that he would look into that.

SHRI V. K. DHAGE: May I know whether the documents with the National Archives would be published for the benefit of the public for the purpose of enabling research to be carried on?

DR. MONO MOHAN DAS: Yes, certainly, when the time will come, they will be made available to the public.

SHRI V. K. DHAGE: How was it then that his reply was different when I asked whether the material collected in connection with the history of the Freedom Movement in India will be published irrespective of whether the history is written or not?

DR. MONO MOHAN DAS: The main point is that all these collections were made to write the history of the freedom movement. So, the first question before the Government is to write that history. When it is written, the other question will be taken up.

*253. [For answer, vide cols. 2408-09 infra.]

REMITTANCES TO PORTUGUESE TERRITORIES IN INDIA

*254. SHRIMATI VIOLET ALVA: Will the Minister for FINANCE be pleased to state: